

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH –COURT NO. 01

Appeal No. E/252/2010-DB

[Arising out of OIA-396-399/2009-AHD-II-CE/CMC/COMMR-A-/S/81-84-A-II-/09 dated 09/11/2009 passed by C.C.E, Ahmedabad-II]

M/s Metal Products

Shed No. 70/71,
GVMM Industrial Estate, Odhav,
Ahmedabad

.....Appellant

VERSUS

C.C.E.-Ahmedabad-II

7th Floor, Central Excise Bhavan,
Nr. Polytechnic, Ambavadi,
Ahmedabad- 380 015.

.....Respondent

APPEARANCE:

Mis. Ruhi Jhota (Adv.) With Sh. Gunjan Shah (C.A) for the Appellant
Shri. L. Patra (A.R.) for the Respondent

**CORAM: HON'BLE MR SK MOHANTY, MEMBER (JUDICIAL)
HON'BLE MR CJ MATHEW, MEMBER (TECHNICAL)**

DATE OF HEARING/DATE OF DECISION: 02.04.2019

The appeal is allowed. For order, see order of date in Excise Appeal
No. 251 of 2010.

**(CJ Mathew)
Member (Technical)**

**(S K Mohanty)
Member (Judicial)**